

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	Hearing (for report by OL office)	230/ 232	Shilpa Medicare Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

23. **NYCIEL KURIAKOSE** Petitioner
9886951060

ORDER

PCS for petitioner is present. He has filed that notice issued to the Income Tax Department. No representation for ROC and RD. Await notice. Again fresh notice is ordered to them. PCS to collect notices from the Registry and serve on them. List it on 13/9/17.

MEMBER(J)

MEMBER(T)